

F. No. J-11016/1/2017-Judicial(Part-13)
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 11th September, 2018

ORDER

The President is pleased to engage following two Advocates as Group 'A' Panel Counsel for conducting Central Government litigation before the Supreme Court of India, as mentioned below, for a period of three years from the date of this order or until further orders, whichever is earlier:

SUPREME COURT OF INDIA

GROUP 'A' PANEL COUNSEL

Sl. No.	Name of Advocate	Contact details	Enrollment No.
1.	Ms. Charanya Lakshmikumaran	C-4/130, Safdarjung Development Area, New Delhi-110016. Mob: 9871544552 Email: charanya.l@gmail.com	MAH/6298/2010
2.	Shri Prashant Singh	H. No. 106, Shiv Shakti CGHS, Plot 94, Sector-54, Golf Course Road, Gurgaon-122011. Mob: 9811025686 Email:prashant.law9@gmail.com	D/1384/2011

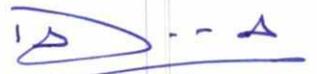
2. The terms & conditions of the engagement of aforesaid Advocates will be governed by this Department's OM No. 21(4)/99-Judl. dated 24.09.1999 read with OM No. 26(1)/2014/Judl. dated 01.10.2015 & instructions issued subsequently through OMs. The aforesaid OMs are available on the website of this Department i.e. www.legalaffairs.gov.in in the tab 'Judicial Section' under heading 'Circulars pertaining to litigations'.

3. Hindi version of this order will follow.


(S. R. Mishra)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. PS to Attorney General, PS to Solicitor General, PS to All Addl. Solicitors General.
3. The Registrar, Supreme Court of India, New Delhi.
4. The Incharge, Central Agency Section, Supreme Court Compound, New Delhi.
5. All the Branch Secretariats Mumbai, Kolkata, Bengaluru & Chennai.
6. The two Group 'A' panel counsel, as above.
7. The Pay & Accounts Office, Department of Legal Affairs, New Delhi.
8. One copy of this order is uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled Counsel'.
9. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
10. Guard File/Judicial Section with 5 spare copies.


(D. Srinivas)
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